

ITEM NO.13
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 20/2020

BRIJENDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.193559/2019-GRANT OF BAIL and IA
No.193563/2019-EXEMPTION FROM FILING O.T. and IA No.193558/2019-
CONDONATION OF DELAY IN FILING APPEAL)

Date : 12-08-2021 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Revathy Raghavan, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

Mr Manoj Kumar, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

D.O letter be issued.

List again on 24.9.2021.

RAJESH KUMAR GOEL
Registrar